

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 716-717/2011

H.P. MATHUR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS.

Respondent(s)

(ONLY I.A. NOS. 24468/2018 (IMPLEADMENT), I.A. NO. 173348/2018 (IMPLEADMENT)

IA No. 173352/2018 - EXEMPTION FROM FILING O.T.

IA No. 173348/2018 - INTERVENTION/IMPLEADMENT

IA No. 24468/2018 - INTERVENTION/IMPLEADMENT)

WITH

Diary No(s). 11338/2017 (XI)

(ONLY IA NO. 131663/2017

FOR DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 131663/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT)

SLP(C) No. 5343/2018 (XI)

(ONLY IA 34470/2018

FOR DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 34470/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 08-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Appellant(s) Mr. Binay Kumar Das, AOR

Mr. Yatish Mohan, Adv.
Mr. Achintya Tiwari, Adv.
Mr. E. C. Vidya Sagar, AOR

Mr. Vishal Arun Mishra, Adv.
Mr. Purushottam Sharma, Adv.
Mr. Balraj Dewan, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Balraj Dewan, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel appearing for respondent No.4, all these applications are adjourned so as to enable the respondent No.4 to file counter affidavit to the applications.

Put up after two weeks.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
BRANCH OFFICER